

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 104/2016

New Delhi, this the 7th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Sh. Birender Singh, Aged about 53 Yrs.

Designation-Driver

S/o Late Sh. Harprasad Singh

Bagde No. 26335, Token No. 68339

R/o Mohalla-Adarsh Nagar

Village & Post –Gulaothi,

District-Bulandshahar, UP.

-Applicant

(By Advocate: Present None)

Versus

Delhi Transport Corporation

Indraprastha Estate

New Delhi-110001.

Through its Chairman

- Respondents

(By Advocate: Mr. Karunesh Tandon)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant on 02.01.2018 as well as on 20.05.2019. Today also none appears for the applicant. Hence, the OA is dismissed in default for non-prosecution.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)

/mk/